

IN THE HIGH COURT OF ORISSA AT CUTTACK

SUO MOTU W.P.(C) No. 34766 of 2020

*In Re: Removal of Unauthorized* ..... *Petitioner*  
*Religious Structures on Public Land*

-versus-

*Chief Secretary, State of Odisha* ..... *Opposite Parties*  
Mr. Debakanta Mohanty  
Additional Government Advocate

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE CHITTARANJAN DASH**

**Order No.**

**ORDER**  
**22.08.2022**

07. 1. The affidavit stated to have been filed on 17<sup>th</sup> August, 2022 be brought on record.
2. List on 7<sup>th</sup> September, 2022.

*(Dr. S. Muralidhar)*  
*Chief Justice*

*(Chittaranjan Dash)*  
*Judge*